

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2349**

**TO BE ANSWERED ON THE 9<sup>TH</sup> MARCH, 2021/ PHALGUNA 18, 1942 (SAKA)**

**HARASSMENT OF BENGALI CITIZENS**

**2349. SHRI GAURAV GOGOI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the harassment of Bengali citizens in the North-eastern States of the country and if so, the details thereof;**
- (b) whether the Government is aware of the recent harassment of Bengali citizens in Meghalaya and if so, the details thereof;**
- (c) whether the Government is aware that such harassment is causing fear in the minds of travellers and tourists;**
- (d) whether the Government has taken any steps to remedy the situation; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI G. KISHAN REDDY)**

- (a) Some inputs have been received alleging harassment of non-tribals in some of the North-eastern States by tribal pressure groups.**
- (b) Government of Meghalaya has denied harassment of Bengali citizens in the State.**
- (c) There is no information to suggest any fear in the minds of travellers and tourists visiting North-eastern States.**
- (d) & (e): As law and order is a State subject, concerned State Governments are to take appropriate action. However, Govt. of India issues advisories from time to time to the State Governments in aid of such actions.**

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